Annexure-5

Name of the corporate debtor: Kadevi Industries Limited; Date of commencement of liquidation: 23 February 2018; List of stakeholders as on: 21 April, 2021(UPDATED)

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether lien /	% share in total					
1	Central Excise				1862552	1862552									Modified on 21.4.21 on directions of hon'ble AA
2	Commercial Taxes	Govt.of Karnakata			2,82,815	2,82,815									Modified on 21.4.21 on directions of hon'ble AA
3	Dy.Commissioner, GST Uppal Division	Govt.of Telangana			2.2E+07	2.2E+07									Modified on 21.4.21 on directions of hon'ble AA
4	TSSPDCL	Uppal, Hyderabad			1779092	1779092									Modified on 21.4.21 on directions of hon'ble AA
5	ESI	Reional Office, Hyd			8444023	8444023									Modified on 21.4.21 on directions of hon'ble AA
6	Commercial Taxes	Govrt.of Telangana			1.1E+07	1.1E+07									Modified on 21.4.21 on directions of hon'ble AA
					4.6E+07	4.6E+07									